

OA's 748 to 751/94

Order dated 7.1.2000

Order pronounced in open Court. As per observations contained in Order dated 7.1.2000 in separate sheets attached to the record, all the <sup>of OA 748/94</sup> ~~low~~ original applications are rejected. As costs of the interim orders stand vacated.

*J. Sanyal*  
Vice-Chief Justice

*Archer (S)*